NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 33/(MAH)/2017 MA No. 379/2017, 479/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES:

National Gas Agencies

V/s.

Janata Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

31 Neha Kumtha Adv. for Indom
Resolution
Professional

Aly Jagnagea Directo,
Corporate
Deblor

<u>ORDER</u>

MA No. 379, 479/2017 IN CP No. 33/I&BP/NCLT/MB/MAH/2017

List this matter on **27.11.2017**.

Sd/-

V. NALLASENAPATHY

Member (Technical)

3d/-

B.S.V. PRAKASH KUMAR Member (Judicial)